

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942**

WP(C) NO. 7335 OF 2020

Petitioner:-

Joy Cheeran Mathews @ Joy C. Mathews, aged 53 years,
S/o. C.V. Mathukutty, residing at Cheeran House,
Pengamukku, Thrissur District represented through
His Power of Attorney holder Sri. K.T. Soman,
Aged 47 years, S/o. K.V. Thavu, Koladi House,
Ayyappankavu, Tata Pipe line Road.

By Adv.Cherian Geevarughese

Respondents :

1. Union of India, represented by Secretary,
Ministry of External Affairs, Circular Road,
Chanakyapuri, New Delhi 110 001

2. Consular General, Embassy of India, Riyad,
Saudi Arabia, B-1 Diplomatic Quarter,
P.O. Box No. 94387, Riyad 11693,
Saudi Arabia 00-966-11 488 4144, Ext. 116 or
101, 00-966-11- 488 4691

3. Assistant Consular Officer, Embassy of India,
Riyad, Saudi Arabia, B-1 Diplomatic Quarter,
P.O. Box No. 94387, Riyad 11693,
Saudi Arabia 00-966-11 488 4144, Ext. 116 or
101, 00-966-11- 488 4691

4. Regional Passport Officer, Ministry of External Affairs,
Regional Passport Office, Panampilly Nagar P.O.,
Kochi – 682 036

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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***Dated this the 24<sup>th</sup> day of April, 2020***

There will be an interim order directing the 3<sup>rd</sup> respondent to receive the application submitted by the petitioner for correction of Date of Birth and to process the same, in accordance with law.

Post the writ petition on 25.05.2020.

**N. NAGARESH, JUDGE**

aks/24.04.2020

**Appendix**

**Petitioner's Exhibits:**

**Exhibit P1** : True copy of the SSLC book showing his date of birth of page 1

**Exhibit P2** : True copy of the facing page of the passport No.A9790357 dated 20.06.2001.\_

**Exhibit P3** : True copy of the passport No.T6802591 dated 22.05.2019.

**Exhibit P4** : True copy of the driving licence originally issued on 16.08.1991 as renewed on 12.02.2020.\_

**Exhibit P5** : True copy of the application addressed to third respondent dated 18.02.2020.